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No. 14]

NEW DELHI, THURSDAY, JUNE 4, 2026/JYAISTHA 14, 1948

SUPREME COURT OF INDIA

NOTIFICATION

New Delhi, the 3rd June, 2026

F. No. 44/PCWD Benches/2026/ SCA(G).— In continuation of and in furtherance of the Notification of even number dated 25.05.2026, furnishing the details of the Benches constituted during the partial Court working days, 2026 from Monday, 1st June, 2026 to Sunday, 12th July, 2026 (both days inclusive), the Benches has been re-constituted and following may be read in place of earlier notified Benches:

Period	Benches
03.06.2026 to 07.06.2026	Hon'ble Mr. Justice Vikram Nath and Hon'ble Mrs. Justice V. Mohana
	Hon'ble Mr. Justice Pamidighantam Sri Narasimha and Hon'ble Mr. Justice Aravind Kumar
	Hon'ble Mr. Justice Dipankar Datta and Hon'ble Mr. Justice Satish Chandra Sharma
	Hon'ble Mr. Justice Sanjay Karol and Hon'ble Mr. Justice Augustine George Masih

Period	Benches
08.06.2026 to 14.06.2026	Hon'ble Mr. Justice Prashant Kumar Mishra and Hon'ble Mr. Justice Atul S. Chandurkar
	Hon'ble Mr. Justice Satish Chandra Sharma and Hon'ble Mr. Justice Sanjeev Sachdeva
	Hon'ble Mr. Justice Augustine George Masih and Hon'ble Mr. Justice Vijay Bishnoi
15.06.2026 to 21.06.2026	Hon'ble the Chief Justice of India and Hon'ble Mrs. Justice V. Mohana
	Hon'ble Mr. Justice Ujjal Bhuyan and Hon'ble Mr. Justice Arun Palli
	Hon'ble Mr. Justice S.V.N. Bhatti and Hon'ble Mr. Justice Atul S. Chandurkar
	Hon'ble Mr. Justice Sandeep Mehta and Hon'ble Mr. Justice Vijay Bishnoi
	Hon'ble Mr. Justice Joymalya Bagchi and Hon'ble Mr. Justice Vipul M. Pancholi
22.06.2026 to 28.06.2026	*Hon'ble Mrs. Justice B.V. Nagarathna and Hon'ble Mr. Justice Joymalya Bagchi (* From 22.06.2026 to 25.06.2026)
	Hon'ble Mr. Justice Prashant Kumar Mishra and Hon'ble Mr. Justice Sanjeev Sachdeva
	Hon'ble Mr. Justice Ujjal Bhuyan and Hon'ble Mr. Justice Arun Palli
	Hon'ble Mr. Justice S.V.N. Bhatti and Hon'ble Mr. Justice Vipul M. Pancholi
	Hon'ble Mr. Justice Sandeep Mehta and Hon'ble Mr. Justice N.V. Anjaria

Period	Benches
29.06.2026 to 05.07.2026	Hon'ble Mr. Justice M.M. Sundresh and Hon'ble Mr. Justice Sheel Nagu
	Hon'ble Mr. Justice K.V. Viswanathan and Hon'ble Mr. Justice Shree Chandrashekhar
	Hon'ble Mr. Justice Nongmeikapam Kotiswar Singh and Hon'ble Mr. Justice N.V. Anjaria
	Hon'ble Mr. Justice R. Mahadevan and Hon'ble Mr. Justice Alok Aradhe
	Hon'ble Mr. Justice Manmohan and Hon'ble Mr. Justice K. Vinod Chandran
06.07.2026 to 12.07.2026	Hon'ble Mr. Justice Ahsanuddin Amanullah and Hon'ble Mr. Justice Sheel Nagu
	Hon'ble Mr. Justice Manoj Misra and Hon'ble Mr. Justice Shree Chandrashekhar
	Hon'ble Mr. Justice K.V. Viswanathan and Hon'ble Mr. Justice Alok Aradhe
	Hon'ble Mr. Justice Nongmeikapam Kotiswar Singh and Hon'ble Mr. Justice K. Vinod Chandran
	Hon'ble Mr. Justice R. Mahadevan and Hon'ble Mr. Justice Manmohan

Rest of the contents of the Notification dated 25th May, 2026 will remain unchanged.

KUNTAL SHARMA PATHAK, Registrar (J) (Court & Building)